| Name of the Corporate Debtor | Supertech ORB project private | Date of commencement of | 13-10-2023 | List of creditors as on: | 17-02-2025 |
|------------------------------|-------------------------------|-------------------------|------------|--------------------------|------------|
| | limited | CIRP | 13 10 2023 | | 17 02 2023 |

List of Operational creditors (Other than Workmen and Employees and Government dues)

Amount in INR

| | | Details of Claim received | | Details of claims admitted | | | | | Amount of any | | | | | |
|-------|---------------------------|---------------------------|----------------|----------------------------|----------------------|---|-----------------------------------|----|---|-----------------------------------|---|------------------|--|--------------------------|
| SI No | Name of Creditor | Date of receipt | Amount Claimed | Amt of Claim Admitted | Nature of Claim | | Amount covered by Guarantee | | % Voting Share in CoC, if applicable | Amount of Contingent Claims | , | Amount of Claims | Amount of Claims under verification | anv |
| 1 | B E Billimoria and Co Ltd | 18-12-2023 | 2,92,22,62,059 | - | Operational Creditor | i | - | No | NA | ı | , | • | 2,92,22,62,059 | Refer Note 5, 6 below |
| | | | 2,92,22,62,059 | - | | | - | - | - | - | - | - | 2,92,22,62,059 | |

Note 1 Amount rounded off to the nearest Rupee

Note 2: Amounts above are under verification for want of information. The same can only be conclusively verified subsequent to verification from the book of accounts of the corporate debtor.

Additionally, communications have also been sent to the respective claimants seeking additional information/ clarifications

Note 3. CIRP Commencement Date is October 13, 2023 (order recieved on October 17, 2023)

Note 4. Claims admitted, if any, are subject to revision/ substantiation/ modification on the basis of any additional information/ evidence/ clairfication/ revised claim being received.

Note 5. The claims under verification as stipulated on the table are pending for verification as the requisite information has not been shared by the corporate debtor.